

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

37. MA 507/2018 MA 2180/2019 MA 2896/2019
In C.P. 211/2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2023

NAME OF THE PARTIES: - Mr. Milind G. Kulkarni
V/s
C. V. Kand Consultants Pvt. Ltd.
IN THE MATTER OF
Sunil Kand & Anr.
V/s
C.V. Sunil Kand Consultants
Pvt. Ltd. & Ors.

Section: Rule 11 of NCLT 241-242 of Companies Act, 2013

ORDER

None is present on behalf of the Petitioner. Mr. M G Kulkarni (in person) appeared for the Respondent No-2 through VC. On perusal of the record reveals that Petitioner has not been appearing in this case for quite some time. Let a court notice be issued to the Petitioner to come present on the next date of hearing either in person or through counsel, failing which the Petition will be dismissed for non-prosecution. List this matter on **16.01.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)